

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3791
ANSWERED ON 23RD MARCH, 2023**

TOLL ROADS

3791. SHRI MAHESH SAHOO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of toll roads in the country where capital cost incurred on the public and private funded projects has been recovered completely;**
- (b) the details of such toll roads operating in Odisha;**
- (c) the list of toll booths closed after completion of concession period by the concessionaire in private funded projects; and**
- (d) the list of toll booths closed after recovery of the capital cost by the executing authority in public funded projects?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Concession period of Nashik Phata – Khed section of National Highway-60 has been completed. The stretch has been handed over to National Highways Authority of India for tolling at a reduced rate of 40% in accordance with National Highways Fee (Determination of**

Rates and Collection) Rules, 2008. Concession period of Katni bypass on NH-7 has also been completed which is under NH Zone MPPWD.

(b) Nil.

(c)&(d) There is no provision of closing of user fee plaza after completion of concession period/recovery of capital cost as per National Highways Fee (Determination of Rates and Collection) Rules, 2008, as amended from time to time.
